## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

## LOK SABHA UNSTARRED QUESTION NO 3328 TO BE ANSWERED ON THE 18<sup>th</sup>DECEMBER, 2015/ AGRAHAYANA 27, 1937 (SAKA)

## PANEL TO DEAL WITH NPA

3328. SHRI SATAV RAJEEV SHRI RAHUL SHEWALE DR. HEENA VIJAYKUMAR GAVIT SHRIMATI SUPRIYA SULE SHRI DHANANJAY MAHADIK SHRI MOHITE PATIL VIJAYSINH SHANKARRAO SHRI KANWAR SINGH TANWAR DR. J. JAYAVARDHAN DR. SHRIKANT EKNATH SHINDE SHRI T. RADHAKRISHNAN

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government/Reserve Bank of India (RBI) has any proposal to set up high level panel to deal with the outstanding bad loans of Public Sector Banks (PSBs);
- (b) if so, the details thereof along with the salient features of the said panel; and
- (c) the time by which the said panel is likely to submit its report along with the steps taken by the Government to bring down bad loans of banks?

## ANSWER THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

(a) to (c): No, Sir. However, the Government has taken various measures which inter alia include giving a one-time financial assistance to revive 'physically incomplete and languishing' National Highway (NH) projects, Rs 3.27 lakh crore (from various Financial Institutions including Rs 1.95 lakh crore from banks) debt-recast and reform package to revive loss-making state discoms utilities and customs duty on steel reduced to help reduce adverse impact on domestic steel producers from dumping.

RBI as the regulator has issued guidelines which inter alia provide for early Recognition of Financial Distress, Prompt Steps for Resolution and Fair Recovery for Lenders, Framework for Revitalizing Distressed Assets in the Economy – Review of the Guidelines on Joint Lenders' Forum (JLF) and Corrective Action Plan (CAP).

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